

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4579
ANSWERED ON:21.04.2015
MONITORING OF WATER QUALITY OF ACQUATIC SOURCES
Nayak Shri B.V.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Central Pollution Control Board (CPCB) monitors water quality of aquatic sources in various States, if so, the details thereof along with the pollution level in the Water sources, State/UT-wise including Karnataka; and

(b) the details of assistance provided by the Government to States to address the said issue?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) The Central Pollution Control Board (CPCB) has established a network of monitoring stations on aquatic resources across the country including State of Karnataka, comprising of 2500 stations covering all States and Union Territories (except Andaman and Nicobar) under National Water Quality Monitoring Programme (NWMP). The State / Union Territory wise status of Water Quality Monitoring including State of Karnataka is given at Annexure.

(b) The Central Pollution Control Board has given financial assistance to 13 State Pollution Control Boards / Pollution Control Committees for "Comprehensive study for identified polluted river stretches envisaging assessment of polluting sources and estimation of pollution load reaching the concerned rivers".